Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 198 of 2009

Dated :3rd March, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Gujarat Energy Transmission Corporation Ltd. … Appellant(s)

Versus

C.E.R.C. & Ors. ….Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Ms. Swapna Seshadri & Ms. Sneha
Counsel for the Respondent(s): Mr. G.Umapathy for R.6
Mr. Sakesh Kumar for R. 2& 3

ORDER

Heard in part. Post the matter for further hearing on ***14.03.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS